

(J.H.C. Sch. 1-7)

From:

**Sunil Kumar Singh No.1,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

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Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To,

1. Ms. Nirmala Barla, Civil Judge (Jr. Div.)-cum-J.M.-cum-P.M., J.J Board, Bokaro
2. Ms. Seema Kumari Minz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro
3. Sri Sharat Nishikant Kujur, Civil Judge (Jr. Div.)-Judge I/c., Bokaro (Bermo at Tenughat)
4. Sri Bankim Chandra Chatterjee, Railway Judicial Magistrate, Chaibasa (Porahat)
5. Sri Mukti Bhagat, Probationary Civil Judge (Jr. Div.), Chatra
6. Sri Rohit Kumar, Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Daltonganj
7. Ms. Mosrat Ziya Tara, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj
8. Sri Bikrant Ranjan, Railway Judicial Magistrate, Daltonganj
9. Ms. Anamika Kisku, J.M.-cum-P.M., J.J. Board, Deoghar
10. Ms. Anju Kumari Minz, Judicial Magistrate, Deoghar
11. Sri Narendra Kumar, Judicial Magistrate, Deoghar (Madhupur)
12. Sri Gautam Gobinda, Railway Judicial Magistrate, Deoghar (Madhupur)
13. Sri Gaurav Khurana, Railway Judicial Magistrate, Dhanbad
14. Ms. Sangita, Addl. Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Dhanbad
15. Ms. Moumita Guin, Judicial Magistrate, Dhanbad
16. Ms. Ritu Kujur, Judicial Magistrate, Dhanbad
17. Ms. Veena Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad
18. Sri Bijai Kumar Yadav, Probationary Civil Judge (Jr. Div.), Dumka
19. Ms. Sama Roshini Kullu, S.D.J.M., Garhwa
20. Sri Mayank Tushar Topno, Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Garhwa
21. Sri Nishi Kant, Judge I/c.-cum-J.M.-cum-Addl. Civil Judge (Jr. Div.), Giridih
22. Sri Praveen Oraon, Judicial Magistrate, Giridih
23. Sri Ravi Choudhary, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih
24. Sri Rajesh Ranjan Kumar, Judicial Magistrate, Godda
25. Sri Gautam Kumar, J.M.-cum-Judge I/c., Godda
26. Ms. Saudamini Singh, Addl. Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Hazaribagh
27. Sri Mayank Maliaz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh
28. Ms. Nibha Ranjana Lakra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh
29. Ms. Rupa Bandana Kiro, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
30. Ms. Arpana Kumari, Judicial Magistrate, Jamshedpur
31. Ms. Satyabhama Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
32. Ms. Shikha Rani Tigga, Judicial Magistrate, Jamshedpur
33. Sri Krishna Lohra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
34. Sri Arvind Kumar, Probationary Civil Judge (Jr. Div.), Jamtara
35. Sri Dinesh Bauri, Probationary Civil Judge (Jr. Div.), Khunti
36. Sri Kamlesh Behra, P.M., J.J. Board, Koderma
37. Sri Mithilesh Kumar, Probationary Civil Judge (Jr. Div.), Latehar
38. Sri Raj Kalyan, Probationary Civil Judge (Jr. Div.), Lohardaga
39. Sri Nirmal Kumar Bharti, Probationary Civil Judge (Jr. Div.), Pakur

40. Ms. Vidyawati Kumari, Probationary Civil Judge (Jr. Div.), Ramgarh
41. Ms. Kumari Nitika, Judicial Magistrate-cum-P.M., J.J. Board, Ranchi
42. Sri Manish Kumar Mishra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
43. Sri Anuj Kumar No.II, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
44. Ms. Shilpa Murmu, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
45. Ms. Kavitanjali Toppo, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
46. Ms. Santoshini Murmu, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
47. Sri Digvijay Nath Shukla, S.D.J.M.-cum-Judge I/c.-cum-P.M., J.J. Board, Sahebganj
48. Sri Raj Kumar Pandey, Judicial Magistrate, Sahebganj (Rajmahal)
49. Sri Kumar Saurabh Tripathi, S.D.J.M.-cum-Judge I/c., Saraikela
50. Ms. Shera Samson Tirkey, Judge I/c.-cum-J.M., Simdega

**Sub: - Nomination to attend the "Webinar on Refresher Training Programme for Civil Judge (Jr. Div.) in Criminal Trial with CIS Training" (R-8) scheduled to be held on 17<sup>th</sup> and 18<sup>th</sup> July, 2021.**

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the "Webinar on Refresher Training Programme for Civil Judge (Jr. Div.) in Criminal Trial with CIS Training (R-8) scheduled to be held on 17<sup>th</sup> and 18<sup>th</sup> July, 2021.

**The topics proposed to be covered are:-**

- \*Latest Judgment and Directions of Hon'ble Court
- \*Arms Act with Rules
- \*Forest Act (compoundable offences)
- \*N.I. Act
- \*PC & PNDT Act (Prohibition of Sex Selection 1994) with Amendment Rules 2012
- \*C.L.A.
- \*Drugs & Cosmetic Act, 1940
- \*Cognizance
- \*Process under Section 82 and 83 Cr.P.C.
- \*Charge: Forms of Charges, Contents of Charges. Joinder and non- Joinder of Charges, alteration of Charges
- \*Recording Statements under Section 313 Cr.P.C. In cases based on Circumstantial evidence documentary evidence and conspiracy cases
- \*Financial Fraud Cases
- \*Section 311 Cr.P.C.
- \*Appreciation of evidence
- \*Witness Protection
- \*Sentencing
- \*Fair Trial
- \*Inspection of Courts & Office
- \*Judgment writing/model Judgment
- \*Role of Subordinate Judiciary in compliance of Section 89 CPC in the light of Afcons Case (for mediation)
- \*CIS Training

**The protocol of connectivity in the said training is given below:-**

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Login time is 10.15 A.M. to 10.30 A.M. Beyond this time, login would not be allowed.
- (iii) Participants are requested to keep themselves logged in even during the break.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions except break time. This is mandatory for considering participants participation in the Course.
- (vi) In case of internet connectivity issue or any other issue, the trainee shall join the training programme from Civil Court Conference room.

You are, therefore, directed to attend the aforesaid Webinar on the dates as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Webinar. No individual request seeking permission to attend the Webinar will be entertained.

The Joining instructions & link to join Webinar shall be sent to you by the Academy subsequently.

Yours sincerely,  
Sd/- **Sunil Kumar Singh No.1**  
Registrar (Administration)

Memo No. 251 /Apptt.

Dated, Ranchi, the 13/07/2021

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 476/JAJ dated 05.06.2021 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
13-7-21  
Registrar (Administration)